

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 4/2020 & IA 2193/2019 (IA 2193/2019 - For exemption from filling certified copy of impugned order)	krishna Windfarms Developers Private Limited VS Central Electricity Regulatory Commission & Ors.	2417/2019 Dated 12/12/2019	06/01/2020		22/01/2020 Court - 2